

ITEM NO.25

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 489/2025

PARAMJEET KAUR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Atul Sharma, AOR

For Respondent(s) : Mr. Himanshu Tyagi, AOR
Mr. Rajat Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the Respondents are duly represented.

Photocopy of original records of High Court and Trial Court
have not been received. Issue fresh reminder.

List again on 28.08.2025.

MASHROOR ALAM KHAN
Registrar

pm